

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES.
NEW DELHI: DATED THE 1-12-83.

NOTIFICATION
INCOME-TAX

No. 5496 : F.No. 187/29/83- IT(AI): In exercise of the powers conferred by sub-section (2) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendment in its Notification No. 4344 dated 30.11.1981. The following ~~was~~ shall be substituted in Column 3 in place of the existing entry.

SCHEDULE

COMMISSIONER OF INCOME TAX	HEADQUARTERS	JURISDICTION
1.	2.	3.
(Investigation) Ludhiana.	LUDHIANA	A. 1. Investigation Circle, Ludhiana. 2. Survey Circle-I, Ludhiana. 3. Survey Circle-II, Ludhiana. 4. District -III, Amritsar. 5. Survey Circle, Amritsar. 6. Investigation Circle, Jullundur. 7. Survey Circle, Yamunagar. 8. Survey Circle, Gurgaon. 9. Survey Circle, Hissar. 10. Survey Circle, Jullundur.

Provided that the jurisdiction of above Circles over cases where at least one assessment has been completed by first of December, 1983 would cease to be in the jurisdiction of C.I.T., Investigation, Ludhiana and in respect of these cases jurisdiction would stand vested from that date with C.I.T., Patiala, Rehtak, Amritsar and Jullundur as the case may be at the territorial jurisdiction. General power of Survey in respect of areas comprised in the jurisdiction of Commissioners of Income-tax Patiala, Rehtak, Amritsar and Jullundur.

This notification will come into effect from 1-12-1983.

(V. B. SRINIVASAN)
DIRECTOR: CENTRAL BOARD OF DIRECT TAXES.

To
The Manager, Government of India Press,
Ring Road, Mayapuri Industrial Area,
Near Rajouri Garden, New Delhi.

.....2/-

Copy to :-

1. All Commissioners of Income-tax.
2. Directors of Ins.(R&S)/(IT)/(P&PR)/(Inv.), New Delhi.
3. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
4. Director of D&M Services(Income-tax), Mata Sundri Lane, New Delhi.
5. All Officers & Sections of I.T. Wing of CBDT, New Delhi.
6. Comptroller & Auditor Gl. of India, New Delhi(20 copies).
7. Bulletin Section of Dtr. of Ins.(R&PR), New Delhi (5 copies).
8. Shri P.K.Kartha, Jt. Secy., M/O Law, Justice & Company Affairs, New Delhi.
9. The Chief Controller of Accounts, CBDT, New Delhi.

Ruv
(R. K. TEWARI)
UNDER SECY: CENTRAL BOARD OF DIRECT TAXES.